

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM :NAGALAND :MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 21st April, 2022

NO. HC.VII-90/2018/2702/A #### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-III Judicial Officer of Arunachal Pradesh Judicial Service **to undergo 1 (one) year Induction Training at the Judicial Academy, Assam w.e.f. 02-05-2022**, as per Arunachal Pradesh Judicial Service Rules.

Sl. No.	Name
1.	Shri Lobsang Wangdi Bapu

The trainee Officer is directed to report in the Judicial Academy, Assam, National Law University Campus, Hajo Road, Kamrup, Amingaon, **at 9:00 AM on 02-05-2022**, for undergoing Induction Training.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. NO. HC.VII-90/2018/ 2703-2719/A, dated 21-04-2022

Copy for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Principal Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin. / Vigilance), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the concerned Judicial Officer under his control about this Notification)

7. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
8. The Joint Registrar, (Finance), Gauhati High Court, Guwahati.
9. Shri Lobsang Wangdi Babu, Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
10. The Administrative Officer, Judicial Academy, with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
11. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The Private Secretary to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice Parthivjyoti Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar
21.04.22
REGISTRAR (JUDICIAL)